

each of the last three years is as follows :

Period	Cloth Production (M. Mtrs.)	Market Yarn (M. Kgs.)
1993-94	190.47	81.86
1994-95	102.56	57.60
1995-96 (April-Dec. '95)	54.95	47.80

(b) No, Sir.

(c) and (d). Do not arise.

[Translation]

Arrest under FERA

* 130. SHRI MAHESH KANODIA:

SHRI LALL BABU RAI :

Will the Minister of FINANCE be pleased to state:

(a) whether some persons had been arrested under FERA on the charge of sending foreign exchange abroad during the last one year; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE. (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) and (b). Details of persons arrested by the Enforcement Directorate and Anti-smuggling wing, on the charge of sending foreign exchange abroad at the airports land foreign exchange seized from them during the last one year are as under:-

	No. of persons arrested	Amount/Value of foreign exchange seized
Enforcement Directorate (Calendar year 1995)	20	Foreign exchange worth Rs. 2.32 crores (approx.) plus US \$ 1,38,663.00 and Swiss Franc 800.
Anti-smuggling Wing (Financial year 1995-96 upto Feb., 1996)	97	Foreign exchange worth Rs. 36.20 crores.

[English]

Damage to Bhunter Airstrip

*131. SHRI A. INDRAKARAN REDDY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government are aware of the extensive damages to the Bhunter airstrip due to flood in river Beas in Kullu district during September, 1995;

(b) whether as a result, flights remained cancelled for several days;

(c) if so, whether there are any plans for repair of the damaged airstrip and also to check such recurrence;

(d) if so, the time by which the work is likely to be completed; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): (a) and (b). Yes, Sir.

(c) and (d). Airports Authority of India (AAI) has accorded an approval for an expenditure of Rs. 146 lakhs for recarpeting of the runway and apron at Bhunter in Kullu. In addition AAI has deposited Rs. 36.89 lakhs with the Public works Department of Himachal Pradesh Government for the construction of a safety wall around this airstrip. The work is likely to be completed by June, 1996.

(e) Does not arise.

[Translation]

Losses by NTC Mills

*132. SHRI RAM SINGH KASHWAN :

SHRI VILASRAO NAGNATHRAO
GUNDEWAR :

Will the Minister of TEXTILES be pleased to state:

(a) the losses suffered by the each unit of National Textile Corporation during each of last three years, state-wise, particularly in Rajasthan;

(b) the reasons for losses; and